

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. 480/97

MONDAY, THIS THE SEVENTH DAY OF APRIL, 1997

C O R A M:

HON BLE MR. A. V. HARIDASAN, VICE CHAIRMAN

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

P. Jayaprakash  
Guard, Southern Railway  
Trivandrum Division,  
Trivandrum.

..Applicant

By Advocate Mr. P.R. Shaji

Vs.

1. The Union of India represented  
by the General Manager,  
Southern Railway,  
Madras.
2. The Chief Personnel Officer,  
Southern Railway  
Headquarters, Madras.
3. The Senior Divisional Personnel Officer  
Southern Railway,  
Trivandrum Division,  
Trivandrum.

..Respondents

By Advocate Mr. Mathews J. Nedumpara

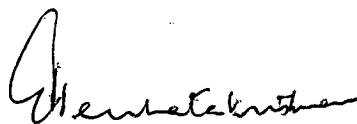
The application having been heard on 7.4.97, the Tribunal  
on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

After arguing for some time, the learned counsel for the  
applicant seeks permission to withdraw this application stating  
that the applicant would pursue the matter with the respondent  
Railways. The prayer is allowed. Accordingly, the application is  
closed as withdrawn. No costs.

Dated the 7th April 1997



P V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER



A.V. HARIDASAN  
VICE CHAIRMAN

kmn